

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 117 of 2015

Dated: 19th April, 2016

**Coram: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T.Munikrishnaiah, Technical Member**

In the matter of:-

Lanco Amarkantak Power & Ltd.

Versus

Haryana Electricity Regulatory Commission & Ors.

... Appellant(s)

.... Respondent(s)

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on **30th May, 2016.**

(Court Master)

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